Affidavit to be Furnished by the candidate alongwith Nomination Paper

	이 없는 아이는 이번 이번에 가지 않는데 아이를 하는데 하지만 하지만 하지만 하지만 하는데 하지만 하는데 하지만 하는데 하지만
Agod 7! years, resident of Chetenrery, No I was (mention full)	ostal address), a caralidate at the above
Election, do hereby solemnly affirm and state on oath as under:-	
(strike out whichever is not applicable)	
(1) I am a candidate set up by BJP (name of the politic	cal party) / am contesting as an
Independent candidate.	
(2) Details of PAN and status of Six	

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in income Tax Return (in
1,	Self		been med	Rupees)
2.	Spouse-			
3.	Dependent I	×	×	X
4.	Dependent 2	×	×	×
5.	Dependent 3	X	×	×

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

SI. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken:	1. Bashana Ps Case re 100/90 2. (908 ealonin Ps. Cam no 75) 95 1. 147/148/147/1323/353/452/453/25 2. 406/420/407/44/130 Ps 7. 1.65
(b)	Name of the court, Case No. and Date of order taking cognizance :	1. 6.2. M Singra, 4. E. Concre 1635/20 9. 5. 95 2. B.k. Mistra , 4. E. Con 10 1675/95 17.5. 39
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s):	

4. Cases in which I have been convicted by a court of law(other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	N. 4 .
(b)	Name of the Court(s). Case No. and Date(s) of order(s).	N·A

(5) That I give he em below the details of the assets (movable and in movable etc.) of myselicing spouse and all dependents:

A. Details of movable assets:

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given

In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme.
 Name of Bank/Institution and Branch are to be given

 Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect at listed companies and as per books in case of non-listed companies should be given.

4. Dependent', here means a person, substantially dependent on the income of the candidate.

5. Details- including amount is to be given separately in respect of each investment)

S, No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
)	Cash in hand	40,000/5	32,000/-			
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	Sevenlath	1			
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	×	NSC 1,00,000).			
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	X	*			
(v)	Personal loans/advance given to any person or entity including tirm, Company, Trust etc. and other receivables from debtors and the amount,	X	X			
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	SANTRO BL-149-4899 DEC-2010 12 10kh	×			
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	Gold Sogmi	121 alch			

why other assets such as value of Claims/interest			
Gross Total value			

3. Details of Immovable assets:

Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated.

2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Survey number(s)	1562 15 Pages 1562 15 Pages 1-10 Larges 2-40 Larges				
	Area (Total measurement in acres)	1. 6 Prigna 2.15 Prigna				
	Whether inherited property (Yes or NO)	Yes				
	Date of purchase in case of self acquired property					
	Cost of Land (in case of purchase)at the time of purchase	1				
	Any Investment on the land by way of development, construction etc.					
	Approximate Current market value	40 lales				
(ii)	Non-Agricultural Land Location(s) Survey number(s)					
	Area (Total measurement in sq. ft.)					
	Whether inherited property (Yes or NO)					
	Date of purchase in case of self acquired property					
	Cost of Land (in case of purchase) at the time of purchase					
	Any Investment on the land by way of development, construction etc.					
	Approximate Current market value					
(iii)	Commercial Buildings (including apartments) -Location(s) -Survey number(s)		\ . \			
	Built up Area (Total measurement in sq. ft.)		\			

	V is ther inherited property (* es or NO)		\	1	
	Dear of purchase in case of serif			1	
	Cost of property (in case of purchase) at the time of purchase			7	
	Any Investment on the property by way of development, construction etc.				
	Approximate Current market value				
(iv)	Residential Buildings (including apartments,) -Location(s) - Survey number(s)	Gozeal Ali	Bankford Patra 3814		_
	Area (Total measurement in sq. ft.)	2 Prigha	3500Sq pt		
	Built up Area (Total measurement in sq. ft.)		3000 62 300		
	Whether inherited property (Yes or NO)	Yes	Vice		
	Date of purchase in case of self acquired property				
	Cost of property (in case of purchase) at the time of purchase			1	
	Any Investment on the land by way of development, construction etc.				
	Approximate Current market value	10 laten	80 lean		
(v)	Others (such as interest in property)				
(vi)	Total of Current Market Value of (i) to (v) above				1

(6) I give herein below the details of liabilities/ dues to public financial institutions and government:-(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of Ioan	Carloan - 8 lach Stategout Cent Faux 3 laken	×			
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of Joan	×	ý			

	Any other liability	X	D			1
	Grand total of liabilities	1~	70	1		
(ii)	Government Dues: Dues to departments dealing with government accommodation	X	4			
	Dues to departments dealing with supply of water	X	X			
	Dues to departments dealing with supply of electricity	7	R		\	
	Dues to departments dealing with supply of telephones/mobiles	BENL 58,860 0010:11:05	X		1	
	Dues to departments dealing with government transport (including aircrafts and helicopters)	X	£			
	Income Tax Dues	1	X		1	
	Wealth Tax Dues	*	X		1	
	Service Tax Dues	~	10			1
	Municipal /Property Tax Dues	X	×			1
	Sales Tax Dues	X	4			
	Any other dues	×	*			1
	Grand total of all Govt. dues	58,860	*		11	1

(7) Details of profession or occupation:

a. Self.... b. Spouse ..!txxxxxxxxx

(8) My educational qualification is as under:

M. A (Pd.Sc)

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh/Smt/Kum. BHUMENDER NARAIN SINGH
2.	Full postal address	GIOREAKOTHI ID'IN- SINAN
3.	Number and Name of the constituency and state	III , GORFAKOTHI
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	BJP
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	N·A.

	1	4N of	In	en for which to		The same Stone	
		Candidate Bos Y	5 5 67 17 1		2009-10		
-			586343		2009 -10		
6.	10	Dependents Details	of Assets and	l Liabiliti	es in rupees		
	-	Description	Self	Spouse	Dependent-I	Dependent-II	Dependent-III
۹.		Moveable Asset (Total value)	3.5 law	1219kh	1		
В.		Immovable Asset	bolance	80lakh			
	(i)	Purchase Price and Development Cost of Immovable Property (Total Value)					
	(ii)	Approximate Current Market Price of Asset (Total Value)	bolach	Scialia			
7		Liabilities				1	
		(i) Government dues (Total)	28,860/	×			
		(ii) Loans from Bank, Financial Institutions and others (Total)	11 lakh	X			
8.	((ghest educational qualific Give details of School / Unurse) (Name of the School	iversity educa	tion with f	ull form of the	certificate/ dipl	oma/ degree was completed

		VERIFICATION		
declare that : (a) there is no case of c	conviction or pending case	and declare that the contents is false and nothing material l e against me other than those any asset or liability, other	has been concealed there	of 4 above:
Verified,at	this the	3.)day of	12	201 \$

- Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.

 2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary
 - 3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned
 - 4. The affidavit should be either typed or written legibly and neatly.